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Maharashtra on the 4th October, 1977; and

(b) if so, what action the Central Government have taken or propose to take in the matter?]

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) जी हां, श्रीमन्।

(ख) ब्रारोप महाराष्ट्र सरकार के ब्यान में लाये गए हैं। राज्य सरकार को इन सभी ब्रारोपों की उचित जांच कराने और ऐसी घटनाओं की पुनरावृत्ति को रोकने की सलाह भी दी गई है।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS <SHRI DHANIK LAL MANDAL):

- (a) Yes, Sir.
- (b) The allegations have been brought to the notice of the Govern ment of Maharashtra. The State Gov ernment have also been advised to have a proper inquiry conducted into all these allegations and take .suitable measures to prevent recrudescence of such incidents.]

Medical examination of Shri P. R. Sarkar, Leader of Ananda Marg

702. SHRI HARSH DEO MALAVIYA: SHRI HIMMAT SINH: DR. V. B. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received representations rgarding the grant of permission to an international team of doctors to examine Shri P. R. Sarkar, leader of Ananda Marg, in Jail;
- (b) whether Shri Sarkar has been examined by the Civil Surgeon of Patna and if so, what are the details thereof; and
- (c) if the answer to part (a) above be in the affirmative, what decision Government have taken in the matter?
 - tf] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No such representation have been received by the Central Government.

- (b) A copy of the Medical Report submitted by the Civil Surgeon-cum Chief Medical Officer, Patna, on 18-5-77, in this regard is attached.
 - (c) Doese not arise.

Medical Report

Shri P. R. Sarkar *alias* Shri Anand Murtijee was examined in Bankipur Central Jail by a team of doctors consisting of Dr. Swaminandan Pd. Prof, and Head of Department of Medicines, Patna Medical College (2) Dr. Raghu-bir Sharan, Civil Surgeon *cum* Chief Medical Officer, Patna (3) Dr. R. H. P. Sinha, Prof, and Head of Department, Eye, Patna Medical College and (4) Dr. A. N. Sinha Prof, and Head of Department of E. N. T. Patna Medical College, 17-5-77 at about 1.10 P.M.

Dr. Swaminandan Pd. after examination found the following:

"Patient is conscious, Tongue clean and moist, Paller slight average health, Liver not enlarged, splean not palpable, Chest Clinically clear, CVS (Cardio Vascular System) nothing abnormal detected, Pulse 76 per minute regular, Blood pressure 130/80 M. M. Hg."

Patient complains of slight burning in the limbs upper extremities. Dr. Pd. suggested the following investigations.

- 1. ECG—2. Urine routine examination, 3. T.C.D.O, Haemoglobin E.S.R. 4. Blood Sugar, Blood Urea.
- Dr. R. H. P. Sinha Prof, and Head of Deptt, of Eye. Patna Medical College, observed the following.

"Externally eyes do not show any inflamation infection or congestion, Cornea is healthy. Anterior Chambers of the eyes are clear, Pupillary reaction are brisk." Disc, and Mac-lae are within normal limits with Myopia. His near vision is within

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normal limits and counted finger correctly.".

Dr. A. N. Sinha observed the following after examination;

"Patient is lying in the bed. He could respond to normal conversation and also responded to whisper voice and commands like showing tongue. Ear examination revealed clear canal on both sides and tympanic membrane intact. Tuning fork responses were inconsistant sometimes better hearing in right and sometime in left. Tested with T. F. 256, 512 and 128 CPS by air conduction whereas he responded to 128 CPS, he denied hearing by 512 CPS. Throat. Nose examination unremarkable. Advised Audiometry."

Audiometric was done at 3.30 P.M. On 17-5-77 the following envaluation was found:

"Air conduction Loss right ear No. DB (Average) Left ear 90-100DB

- (2) Bone conduction—No response
- (3) With masking of right ear better ear) with 50 DB Noise).

He could respond to low conversation voice.

Impression: Impression normal limits for his age. He can hear with whisper voice. However on tuning fork test and audiometry his responses are poor and inconsistant which suggest elements of inattention."

Dr. Kalwar Civil Asstt. Surgeon, Bankipore Central Jail who was also present at the time of examination, informed that Shri P. R. Sarkar was taking three litres of cow's milk converted to Curd, 250 gms. of Sugar mixed with six feeding cups of water. He was consuming the above by two feeding cups in the morning, two feeding cups in the afternoon and two feeding cups in the night. The total fluid of these 6 feeding cups comes to 48 oz. besides this he was taking two glasses of plain water worth 10 ounce

of fluid so in total he was taking 58 oz. of fluid consisting of water, three litres of milk converted to curd and 250 gms. of sugar. He is on this diet for the last one month. Prior to this he was taking Curd, Horlicks. Sugar etc. He takes his bath regularly and shaves daily. He performs Puja for two hours in the morning and three hours in the evening daily. He refuses to talk with the Jail authorities but gives vent of his idea by indications mostly by writing on hand by his finger. He reads a number of dailies, weeklies papers etc. daily. Shri P. R. Sarkar inspite of best persuation by Jail Authority, is not taking any other diet except as mentioned above which he has chosen himself.

Dr. M. Rahman the Senior Cardiologist of the Institute of the Cardiology, Patna recorded the E.C.G. of Shri P. R. Sarkar in Bankipore Central Jail on 18-5-77 at 11.10 A.M. and submitted a report that his E.C.G. was within normal limit, which was also endorsed by Dr. Swaminandan Pd. Prof, and Head of the Department of Medicines, Patna Medical College.

Dr. K. K. Singh, Pathologist of Patna Medical College Hospital, Patna came to Bankipure Central Jail on 18-5-77 and collected samples of Blood and Urine for clinical examination as suggested by Dr. Swaminandan Pd.

Report of samples of urine and blood received from Dr. Mohan Singh, Professor and Head of the Department of Pathology PMCH Patna were as follows:

- Blood and Sugar...87 Mgs. per hundred milileter Methods king (Normal 60 mg. 100 Mg.)
- Blood Urea-30 mgs per hundred ml. (Normal 20-40 mgs).

Methods Nrease-Nesslerisa-tion.

Hg. per cent 14.5 gm equal to hundred per cent.

Total count

WBC..6400 per C.m.m.

Biff. count-Poly. 62 per cent. Largamono 4 per cent. Lymphocyte 28 per cent. Eosionphil 6 per cent. Basophil 1 per cent. E.S.R. of Blood—

8 per cm at the end of 1st hour.

Urine report—

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Sppr.,1014 Reaction—Acidic Albumin—Nil Sugar—Nil Acetone bodies—Nil Microscopic—

Epithelial cells—a few Leucocytis—Occasional.

Nothing abnormal detected.

Sd/- Raghubir Sharan

CIVIL SURGEON CUM-CHIEF MEDICAL OFFICER PATNA 18-5-77

Discontent among; Employees of the Thumba Research Centre, Trivandrum

703. SHRI HARSH DEO MALAVIYA; SHRI HIMAT SINH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware of the discontent prevailing among the employees of the Thumba Research Centre, Trivandrum;
- (b) if so, to what extent the efficiency in the working of the Centre has gone down due to agitations restarted to by the employees;
- (c) what steps Government have taken or propose to take to bring about a settlement and to prevent further deterioration in the situation there?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Although Government are aware of sporadic agitations by certain sections of the employees of the Vikram Sarabhai Space Centre, Trivandrum in support of various demands, there is nothing to show that there is general discontentment among the employees in that Centre.

to Questions

- (b) While the normal working of the Centre gets inevitably dislocated when employees resorted to such agitations, there has been no serious deterioration and loss of efficiency in the working of the Centre.
- (c) The employees who are Government servants have been warned that such agitations are in contravention of the Government Servants Conduct Rules and this may render them liable for disciplinary action. Every effort is, however, being made to ensure that the work of the Centre proceeds smoothly. Suitable machinery exists at the Centre to deal with matters like employee relations, redressal of genuine grievances, staff welfare, etc. A scheme for Joint Consultative Machinery and Compulsory Arbitration is also being implemented in the Centre to promote harmonious relations between the management and the employees.

Leakage of information in regard to the formation of an Air Arm in the Army

- 704. SHRIMATI HAMIDA HABIBU-LLAH: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the details of secret discussions held at the Armed Forces Headquarters regarding formation of an Air Arm in the Army were published in an article by Shri Kuldip Nayar in the "Sunday Standard" of the 10th July, 1977; and
- (b) if so, what action Government have taken against the persons found guilty for passing secret information to the press?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Government have seen the article by Shri Kuldip Nayar in the 'Sunday